## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1422/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE PARTIES:

Sphere Steel

V/s.

Anushka Moulds & Dies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

Garrari Adhitase Adv. for Petetions

## <u>ORDER</u> CP 1422/I&BC/NCLT/MB/MAH/2017

- 1. Learned Representative of the Petitioner is present and stated that "Settlement" is in progress. Seeking time.
- Under the <u>circumstances</u> adjourned to **01.02.2018**.

Sd/-

Sd/-

**BHASKARA PANTULA MOHAN** 

Member (Judicial)

Date: 10.01.2018

M.K. SHRAWAT Member (Judicial)